

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 70 of 2013

Dated : 10th March, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of :

Wardha Power Company Ltd. ... Appellant(s)

Versus

**Maharashtra Electricity Regulatory
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
for R-1,
Mr. Amit Kapur,
Ms. Poonam Verma &
Mr. Gaurav Dudeja for R-4
Ms. Ramni Taneja &
Mr. Umang Jain for R-2

ORDER

Heard Shri H.S. Chandhoke, learned counsel for the respondent no.3.

Post the matter for rejoinder submissions of the appellant on **4th April, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

rkt

**(Rakesh Nath)
Technical Member**